

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO.3046  
ANSWERED ON 20.03.2023**

**MP QUOTA IN KENDRIYA VIDYALAYAS**

**3046. ADV. DEAN KURIAKOSE:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has the data on number of students who got admission under MP quota in Kendriya Vidyalayas during the last three academic years;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has data of students who took admission and are presently studying in Kendriya Vidyalayas under the scheme of the Government to give admission to children who lost their parents during the COVID-19 Pandemic;
- (d) if so, the details thereof, State-wise;
- (e) whether the Government will bring back the MP quota in Kendriya Vidyalayas from the present academic year; and
- (f) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)**

(a) & (b) State/UT-wise number of admissions of students in Kendriya Vidyalayas (KVs) under MP quota during the last three academic years are given at **Annexure-I**.

(c) & (d) PM Cares for Children Scheme provides to ensure comprehensive care and protection of children who have lost their parent(s) to COVID-19 pandemic, in a sustained manner, enable their wellbeing through health insurance, empower them through education and equip them for self-sufficient existence with financial support on reaching 23 years of age. Accordingly, special provisions have been made in the Kendriya Vidyalaya Sangathan admission guidelines 2022-23 for admission to the children who have lost their parent(s) to COVID pandemic, over and above the sanctioned class strength. State/UT-

wise number of children admitted under PM Cares for Children Scheme in KVs are given at **Annexure-II**.

(e) & (f) Every organization keeps revisiting its procedures and policies in order to bring qualitative changes in the system. Kendriya Vidyalaya Sangathan (KVS) has withdrawn some of the provisions of discretionary quotas which were over and above the sanctioned class strength. This will lead to maintaining a healthy pupil-teacher ratio (PTR) and also to achieve desired learning outcomes.

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## ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3046 RAISED BY ADV. DEAN KURIAKOSE, HON'BLE MEMBER OF PARLIAMENT ANSWERED ON 20/03/2023 REGARDING "MP QUOTA IN KENDRIYA VIDYALAYAS".

**STATE/UT-WISE NUMBER OF ADMISSIONS IN KVs UNDER MP QUOTA DURING THE LAST THREE ACADEMIC YEAR**

S.No	Name of State/UT	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	11	10	9
2	Andhra Pradesh	277	300	289
3	Arunachal Pradesh	18	20	28
4	Assam	168	198	199
5	Bihar	481	499	520
6	Chandigarh	3	2	4
7	Chhattisgarh	158	156	159
8	Daman & Diu and Dadar and Nagar Haveli	23	21	16
9	Delhi	135	118	140
10	Goa	30	30	28
11	Gujarat	345	356	352
12	Haryana	153	134	138
13	Himachal Pradesh	42	58	54
14	Jammu & Kashmir	50	69	30
15	Jharkhand	153	162	189
16	Karnataka	377	422	388
17	Kerala	283	289	303
18	Ladakh	0	0	0
19	Lakshadweep	5	10	5
20	Madhya Pradesh	401	388	379
21	Maharashtra	589	634	617
22	Manipur	33	34	31
23	Meghalaya	28	26	25
24	Mizoram	18	22	22
25	Nagaland	7	8	7
26	Odisha	283	306	307
27	Puducherry	31	27	27
28	Punjab	123	147	161
29	Rajasthan	317	337	338
30	Sikkim	5	1	0
31	Tamil Nadu	536	553	536
32	Telangana	269	283	286
33	Tripura	25	32	26
34	Uttar Pradesh	914	1017	1039
35	Uttarakhand	59	65	66
36	West Bengal	502	543	583
	<b>TOTAL</b>	<b>6852</b>	<b>7277</b>	<b>7301</b>

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## ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3046 RAISED BY ADV. DEAN KURIAKOSE, HON'BLE MEMBER OF PARLIAMENT ANSWERED ON 20/03/2023 REGARDING "MP QUOTA IN KENDRIYA VIDYALAYAS".

**STATE/UT-WISE NUMBER OF CHILDREN ADMITTED  
UNDER PM CARES FOR CHILDREN SCHEME IN KVs**

<b>S. No.</b>	<b>Name of State/UT</b>	<b>Number of children admitted in KVs under PM Cares for children scheme (as of November 2022)</b>
1	Andhra Pradesh	12
2	Bihar	06
3	Chandigarh	02
4	Chhattisgarh	01
5	Delhi	19
6	Gujarat	04
7	Haryana	02
8	Jharkhand	09
9	Karnataka	17
10	Kerala	01
11	Madhya Pradesh	76
12	Maharashtra	15
13	Manipur	02
14	Odisha	14
15	Puducherry	03
16	Punjab	01
17	Rajasthan	10
18	Tamil Nadu	12
19	Telangana	10
20	Uttar Pradesh	26
21	Uttarakhand	05
22	West Bengal	03
<b>TOTAL</b>		<b>250</b>

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